TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY PART-II SECTION 3, SUB-SECTION (ii) DATED THE 18TH SEPTEMBER, 1995 ****

Government of India Ministry of Finance (Department of Revenue) ****

New Delhi the 18th September, 1995

NOTIFICATION

S.O. (E)-, In exercise of the powers conferred by sub-section (1) read with clause (b) of the Explanation to section 35AC of the Income-tax Act, 1961 (43 of 1961), the Central Government on the recommendations of the National Committee, hereby approves the institutions specified in column (2) of the Table below and specifies the eligible projects or schemes and the estimated cost thereof as mentioned in column (3) of the Table below and also specifies in the column (4) of the said Table, the maximum amount of such cost which may be allowed as deduction under said section 35AC.

TABLE

Ser	ial Name of the Institution ber	Project or Scheme and estimated cost thereof	Maximum & nount of cost to be allowed as deduction under section 35AC
(1)	(2)	(3)	(4)
1.	Gujarat Sarvar Mandal, Room No. 15, Ist Floor, Himavan, Samaj Kalyan Kendra, Shanti Kunj Society, Pritamari Marg, Near Paldi, Ahmedabad-6.	Free medical aid to poor and destitute patients at Ahmedabad, Gujarat; likely to cost Rs.12.00 lakhs.	Rs.12.00 lakhs.
2.	Shram Mandir Trust, Sindhrot, District Baroda, Gujarat.	Construction of additional dormitories for aged crip- pled persons' workshop with mechanical looms for khadi and handloom weaving, voca- ational training centre, guest cottages and instal- lation of solar hot water system at Sindhrot, District Baroda, Gujarat; likely to cost Rs.38.61 lakhs.	Rs.38.61 lakhs.

(1)	(2)	(3)	(4)
	hali Vidyapeeth Trust, n, Distt. Deoghar,	Construction, equipments and furnishing of Model Residen- tial Institution for Girls, Madhusthali Vidyapeeth, Madhupur, Bihar; likely to cost Rs.750.00 lakhs.	Rs.720.43 lakhs
Jawahar Gate No	deration of India, lal Nehru Stadium, o. 27, Room No. 1134, load, New Delhi-110003.	First phase of Development plan of Judo covering 20 districts of Rajasthan, Haryana, Delhi, Punjab, Madhya Pradesh, Karnataka, Bihar, Orissa and Maharashtra likely to cost Rs.399.40 lakh	,
Develop Oakland Dasogap	ensive Rural ment Services, Scheme, athar Area, P.B. 49, r, Nagaland-797112.	Construction and furnishing of building and running of primary school education- cum-teachers education programme; likely to cost Rs.46.17 lakhs.	Rs.40.82 lakhs.
Paliad, Tal. Ka	Vikas Mandal, At.& P.O. Paliad, lol(NG), Mehsana, Gujarat.	Maintenance of S.J. Patel Sarvajanik Hospital at Paliad, Tal. Kalol, District Mehsana,Gujarat; likely to cost Rs.10.66 lakhs.	Rs. 10.66 Takhs.
Christi Y.M.C.A	bay Young Men's an Association, Road, Bombay , Bombay - 400 008.	Construction, equipments, furnishing and running of vocational training centre at Andheri, Bombay; likely to cost Rs.65.00 lakhs.	Rs.42.73 lakhs.
-Idar, Hospita	shvakalyan Society Shri Atmavallabh 1 Campus-Samudranagar y Road-Idar, Gujarat.	Construction, equipments, furnishing of polio centre and eye hospital at Shri Atma Vallabh Hospital Compound, Idar, Gujarat; likely to cost Rs.57.28 lakhs.	Rs.57.28 lakhs.

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(1) (2)	(3)	(4)
 Association for Advancement and Rehabilitation of Handicapped (Aaroh), 224, Vasant Enclave, New Delhi-110057. 	Construction, equipments, furnishing of Navajyoti Centre for Mentally Handicapped and a corpus fund of Rs.30 lakhs for running the Centre at Pocket XI, Sector B, Vasant Kunj, New Delhi; likely to cost Rs.51.00 lakhs.	Rs.51.00 lakhs.
10. Gramonnati Mandal, Narayangaon-410505, Tal. Junnar, Pune, Maharashtra.	Construction of multi-purpose Gymnasium hall and other sports facilities for holding sports meets at Narayangaon, Tal. Junnar, District Pune, Maharashtra; likely to cost Rs.40.00 lakhs.	Rs.40.00 lakhs.
11. Rutumbhara Education & Vikas Frust, Sadatpura, P.O. Sapawada, Tal. Idar, District Sabarkantha, Gujarat.	Construction of a school building at Sadatpura, Idar, Sabarkantha, Gujarat; likely to cost Rs.17.63 lakhs.	Rs.17.63 lakhs.

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F.No.NC-102/95

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2. This notification shall remain in force for a period of two years in relation to assessment years 1996-97 and 1997-98 in respect of projects mentioned at serial number 2, 7 and 10 and for a period of three years in relation to assessment years 1996-97, 1597-98 and 1998-99 in respect of projects mentioned at serial numbers 1, 3, 4, 5, 6, 8, 9 and 11.

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(V.K. Sehgal) Deputy Secretary to the Government of India